Annexure - 7

Name of the corporate debtor: Parallex Decor Private Limited; Date of commencement of Liquidation: 13th August, 2025; List of creditors as on: 18th August 2025; Name Of Liquidator: Vinod Balasaheb Dongare Process Number: 1; Last 5 digitof registration number: 14391

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.		Details of claimant		ls of claim	Details of claim admitted				Amount of	Amount of any	Amount of	Amount of claim	Remarks,
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of Advice share in SCC	continge-nt claim	Mutual dues, that may be set- off	claim not admitted	under verification	if any
1	I. T. Deprt.	Income Tax Department - TDS	12/06/2025	1,52,370	1,52,370	TDS Demand	No	-	Nil	Nil	Nil	-	Nil
2	MVAT & CST	DEPARTMENT OF STATE TAX GOVERNMENT OF MAHARASHTRA, MUMBA	28/05/2025	92,09,666	92,09,666	MVAT & CST Dues	No	-	Nil	Nil	Nil	-	Nil
3	EPF	EMPLOYEES PROVIDENT FUND ORGANISATION REGIONAL OFFICE, KANDIVALI-EAST		61,31,997	61,31,997	EPF Dues	No	-	Nil	Nil	Nil	-	Nil
4	GST	Goods and Service Tax		6,00,188	6,00,188	GST Dues	No	-	Nil	Nil	Nil	-	Nil
	Total			1,60,94,221	1,60,94,221			-				-	